

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 21.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 900/2009	Ms. Favourite Fisheries Vs MCGM	Arguments	Adv. Shri.Thorat	
2	Suit 2104/2009	Ms.Abdulla Somani Soap Factory Pvt.Ltd. Vs B.M.C. ANR	Arguments	Adv. Shri.Thorat	
3	Suit-938/19	Meena Kiran Doshi Vs The Commissioner MCGM	NM for hearing	Adv.Kawahar J.Thakkar	
4	Suit-939/19	Jawahar Jaisinh Thakkar Vs The Commissioner MCGM	NM for hearing	Adv.Kawahar J.Thakkar	
5	Suit-1685/13	Shivkumar Prem Nanda Vs BMC	NM for hearing	Adv. Suresh Muluk	
6	Suit 1686/13	Ramchandra Narayan Gavali	NM for hearing	Adv. Suresh Muluk	
7	Suit-2177/18	Sohan Singh Dhami Vs The Asst.Engineer (Water works)	NM for hearing	M/s. P.D. Gandhi Associates	

